

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -10/2021-2022(Purchase Cell)

Quotations are invited from reputed firms/ suppliers for supply and installation of following items for use of the Court. The firm/ supplier should have financial capacity to execute the supply of aforesaid articles.

The tender must reach this Court within 15 days from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained.

This tender notice can also be downloaded from the website of Patna High Court:
-<http://patnahighcourt.gov.in>

1. Computer Table(Size 4'x2'):11 pcs
2. Computer Chair :10 pcs
3. File Cabinet-two storey)-11 pcs
4. Tiffin Table(wooden 4'x2'):07 pcs
5. Wooden Partition(Two fold ,Teak Wood, 6' height)-10 pcs

Terms and Conditions:-

- (i) Proof of Registration of firm/supplier as per Government rule.
- (II) The articles should be in good condition.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) No advance payment shall be made.
- (V) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VI) The firms shall submit their bill in triplicate at the time of supply of articles.
- (VII) Payment will be made in account of the firm after due verification of items supplied.
- (VIII) The successful bidder will have to supply the articles for a minimum period of six months on the approved rate .
- (IX) The quantity of the articles may increase or decrease as per the requirement.


Registrar (Establishment) I/c
Patna High Court, Patna